

(b) After its formation, the circle has undertaken a Survey of Maraguda Valley, District Kalahandi, to identify ancient sites for excavations and to consider protection of archaeological remains.

(c) Does not arise.

(d) The repairs and maintenance of centrally protected monuments in Orissa are being carried out by the Circle after assessing the individual requirements. Besides regular maintenance of monuments, repair work has been initiated at Narasimha temple at Puri. It is proposed to take up excavations at Lalitgiri, Udayagiri and Sisupalgarh in Orissa.

Felling of Trees in Madhya Pradesh

371. KUMARI PUSHPA DEVI : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware of the continuous felling of forests in Madhya Pradesh which has created a serious problem of firewood and fodder and along side these the imbalance in environment is increasing ;

(b) if so, the steps taken to stop the felling of trees ;

(c) whether Central Government have prepared a programme to start firewood plantation and fodder cultivation to maintain proper balance in environment ;

(d) how far such scheme has been implemented in M.P. ; and

(e) the guidelines sent to Madhya Pradesh to step up the implementation of such scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) The Government are aware of the problems relating to illicit felling of trees and the fuelwood and fodder shortage in Madhya Pradesh as in many other parts of India.

(b) The following steps are being taken :

(i) Checking illicit felling of trees and removal of forest produce ;

(ii) Enforcement of the provisions of the Indian Forest Act ;

(iii) Providing for deterrent punishment to the offenders ;

(iv) Stoppage of movement of fuelwood and charcoal outside the State ;

(v) Strict enforcement of the Forest (Conservation) Act, 1980 under which prior approval of the Central Government is necessary for diversion of forest land to non-forest use.

(vi) Programmes for Wasteland Development.

(c) and (d). The fuelwood and fodder development programme is implemented in fifteen fuelwood-deficit districts of Madhya Pradesh under the Centrally Sponsored Scheme : "Social Forestry including Rural Fuelwood Plantations" during the Sixth Five Year Plan. During the Sixth Plan 36,500 hectares of plantation and distribution of about 13.80 crore seedlings for planting in private holdings were achieved. The scheme is being continued in the Seventh Five Year Plan.

(e) The guidelines issued to all States, including Madhya Pradesh, from time to time in this regard, highlight, the following aspects.

(i) The pace of afforestation inclusive of distribution of seedlings should be suitably stepped up.

(ii) Seedlings be distributed to the farmers free of cost under the programme of farm forestry.

(iii) Children be associated under the programme "A Tree for every Child" to awaken tree-consciousness among them.

(iv) While the accent should be on fuelwood and fodder species fruit-bearing trees should form atleast 20% of the seedlings supplied.

(v) Wastelands, inter-cultivation bunds, rail, road and canal sides should be availed of for raising fuelwood trees and fodder.

Support and Cooperation Provided by India and Bhutan for Thimpu Talks

372. SHRI SRIBALLAV PANIGRAHI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a high level team from Sri Lanka had talks with Government of India on support and co-operation being provided by India and Bhutan for Thimpu-talks between the Sri Lanka Government representatives and the Tamil leaders ; and

(d) if so, the details regarding the main issues discussed and decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN) : (a) A team of Sri Lankan officials visited India on June 27/28 to discuss the logistical support being provided by India for talks arranged in Thimpu between the Sri Lanka Government and the TULF and representatives of Tamil militant organizations.

(b) The talks related mainly to the arrangements for the discussions. Government are highly appreciative of the cooperation extended by the Royal Government of

Bhutan in helping to arrange the talks in Thimpu.

Irrigation Projects Pending Clearance in Planning Commission

373. SHRI SRIBALLAV PANIGRAHI : Will the Minister of PLANNING be pleased to state :

(a) number of irrigation project reports that are pending in the Planning Commission awaiting clearance ; and

(b) the State-wise list of such projects with the dates of receipt of the project reports and the reasons for not clearing the projects so far ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) and (b). A statement giving the State-wise list of irrigation projects pending clearance of the Planning Commission is given below.

Statement

List of Major and Medium Irrigation Projects Pending clearance with the Planning Commission (enclosure to Lok Sabha Unstarred Question No. 373 for answer on 24-7-1985.

Sl. No.	Name of Scheme	Date of receipt by the Advisory Committee set up by the Planning Commission	Reasons for Pending
1	2	3	4

ANDHRA PRADESH

1.	Singur	3.9.84	(i) The design flood needed review and the CWC were asked to examine in consultation with the State. The required information is still awaited. (2) Clarification regarding the cost of reclamation of archaeological sites from and greenbelt which was to be obtained from the CWC from the Department of Environment/State Govt. is awaited.
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